

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-10/2016/2760/R. Cell

Dated Guwahati the 26th of July, 2017

The Gauhati High Court has been pleased to call for 3 (three) set of copies of 6 (six) judgments [3(three) from civil side and 3 (three) from criminal side] from the following Grade-II officers in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service:

Sl. No.	Names of Officers
1.	Shri Dibya Jyoti Rajkhowa, Secretary-cum-Registrar, O/o the Lokayukta, Assam
2.	Shri Jogeswar Bora, Secretary, District Legal Services Authority, Jorhat
3.	Shri Sanjay Hazarika, Civil Judge & Asstt. Sessions Judge, Goalpara.
4.	Shri Nogen Senabaya Deori, Civil Judge & Asstt. Sessions Judge, Hailakandi
5.	Shri Paban Chandra Kalita, Chief Judicial Magistrate, Dhemaji
6.	Smti Roushan Ara Rahman, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
7.	Dr. Manash Barua, Civil Judge & Asstt. Sessions Judge, Nalbari
8.	Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Dhubri
9.	Shri Utpal Rajkhowa, Secretary, District Legal Services Authority, Darrang, Mangaldoi
10.	Smti Mallika Dutta, Chief Judicial Magistrate, Dibrugarh
11.	Smti Nirmali Talukdar, Counsellor, Family Court, No.1, Kamrup (M), Guwahati
12.	Shri Syed Imdadur Rahman, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
13.	Shri Dipankar Bora, Civil Judge & Asstt. Sessions Judge, Barpeta
14.	Smti Moushumi De, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
15.	Shri Naimuddin Ahmed, Chief Judicial Magistrate, Nalbari

16.	Shri Jitu Moni Barman, Civil Judge & Asstt. Sessions Judge, Jorhat
17.	Smti Bobita Kshetry, Civil Judge & Asstt. Sessions Judge, Nagaon
18.	Smti Rini Bharali, Counsellor, Family Court, Barpeta
19.	Smti Barnali Mahanta, Chief Judicial Magistrate, Barpeta
20.	Shri Romen Baruah, Joint Registrar (Recruitment), Gauhati High Court, Guwahati
21.	Shri Lohit Kumar Saikia, Chief Judicial Magistrate, Darrang, Mangaldoi
22.	Shri Nayan Shankar Baruah, Secretary, District Legal Services Authority, Dibrugarh
23.	Smti Sangeeta Gogoi Bora, Chief Judicial Magistrate, Tinsukia
24.	Shri Sujit Kumar Ghosh, Secretary, District Legal Services Authority, Dhemaji
25.	Shri Bablu Sutradhar, Chief Judicial Magistrate, Bongaigaon
26.	Shri Jayanta Kumar Das, Secretary, District Legal Services Authority, Barpeta
27.	Smti Kanchan Newar, Joint Registrar (Vigilance), Gauhati High Court, Guwahati
28.	Shri Nasim Akhtar, Civil Judge & Asstt. Sessions Judge, Kokrajhar
29.	Shri Kuntal Sarma Pathak, Joint Registrar (PM&P), Gauhati High Court, Guwahati
30.	Shri Roushan Lal, Chief Judicial Magistrate, Sivasagar
31.	Shri Biprajit Roy, Civil Judge & Asstt. Sessions Judge, Sivasagar
32.	Shri Kaushik Hazarika, Secretary, District Legal Services Authority, Kamrup (M), Guwahati
33.	Shri Chandranshu Chaturvedy, Research Officer, Judicial Academy, Assam
34.	Shri Pijush Pratim Bairagi, Chief Judicial Magistrate, Kamrup (M), Guwahati
35.	Shri Ratnadip Bhattacharjee, Secretary, DLSA, Kokrajhar
36.	Shri Jaspal Singh, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
37.	Shri Subhrangsu Dhar, Chief Judicial Magistrate, Nagaon

38.	Shri Munmun B Sarma, Civil Judge and Assistant Sessions Judge, Sonitpur, Tezpur
39.	Shri Rafique Ahmed Tapadar, Chief Judicial Magistrate, Kamrup, Amingaon
40.	Shri Ranju Medhi, Joint Registrar (Judicial), Gauhati High Court, Guwahati
41.	Shri Subhabrata Dutta, Civil Judge & Asstt. Sessions Judge, Golaghat

The judgments should reach the undersigned **on or before 05.08.2017** within office hours.

By Order,
26/7/2017
(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell

Memo No. HC.XXXVII-10/2016/2760A /R.Cell,
Copy to:

Guwahati the 26th of July, 2017

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
8. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "Notification dated 26-07-2017 regarding calling of judgments in connection with promotion from Grade-II to Grade-I of Assam Judicial Service" with a scroll in the home page.
9. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
11. PS to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.

By Order,
26/7/2017
(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court,